

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 02nd April, 2024

HC.XI-08/2024/88/RC ## In exercise of the powers conferred on the Chief Justice of the Gauhati High Court under Sub-section (10) of Section 11 of the Arbitration and Conciliation Ordinance, 1996, the Hon'ble the Chief Justice of Gauhati High Court has been pleased to amend the Appointment of Arbitrators by the Chief Justice of Gauhati High Court Scheme, 1996 as follows:

"In Rule 2. Submission of request. — the words "of sub-section (4)" appearing after "or sub-section (5)" shall be read as "or sub sections (6)""

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Memo HC.XI-08/2024/89-104/RC

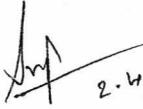
Dated 02.04.2024

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
6. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
8. The District and Sessions Judge, Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang, Mangaldoi/ Dhemaji / Dibrugarh / Dhubri / Dima Hasao, Haflong / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M),Guwahati/ Kamrup, Amingaon / Karbi Anglong,

Diphu / Karimganj / Kokrajhar / Lakhimpur, North Lakhimpur/ Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur, Tezpur / South Salmara-Mankachar/ Tinsukia / Udalguri / West Karbi Anglong, Hamren

9. The Joint Registrar, _____, Gauhati High Court, Guwahati
10. The Chief Judicial Magistrate, _____.
11. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
- ✓ 12. The Project Manager, Gauhati High Court, Guwahati, *(He is requested to upload the notification in the High Court website.)*
13. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
15. The AO(J), _____, Gauhati High Court, Guwahati
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

 2.4.2024

REGISTRAR GENERAL